

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-44/2020)

Kashinath J. Shetye Petitioner.

Vs

The Police Inspector, Panaji
Police Station and Anr.

..... Respondents.

Petitioner present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th September 2020.

P.C.

The petitioner appearing in person informs me that he has already served notice on the learned Advocate General's office, in soft copy as well as hard copy. I see no representation for the respondents. As the matter has come up for the first time, let it stand over to 15.9.2020 for respondents' reply.

DAMA SESHADRI NAIDU, J.

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